

[English]

**(vii) Financial assistance for the development of Mirzapur district under NREP and NLLEG Programmes**

SHRI UMA KANT MISHRA (Mirzapur) : Our late and great Prime Minister and leader, Smt. Indira Gandhi had launched many valuable and useful programmes for the upliftment of the poor people of India. In the 20-point Programme there are two points, namely, National Rural Employment Programme and National Landless Labourers Employment Guarantee Programme, which seek to provide employment to poor rural people and side by side these programmes are very useful for the developmental activities in the villages. Those villages which need irrigation facilities, link roads, drinking water wells, school buildings and culverts etc. can be taken under these programmes to provide the above developmental works. There are a large number of villages and developmental blocks in my district, Mirzapur, which lack irrigation facilities, drinking water wells, link roads, school buildings and culverts etc. I request the Minister of Rural Development that money be provided for such projects in Mirzapur district under the N.R.E.P. and N.L.L.E.G. Programme.

**(viii) Damage caused to fruit-laden trucks in arson around Azadpur Fruit Market during November riots and need to pay compensation to the affected people**

PROF. SAIFUDDIN SOZ (Baramulla) : On November 1, 2 and 3, 1984 there was widespread arson in and around Azadpur Fruit Market. According to survey 290 trucks were damaged and fruit was burnt into ashes. 160 trucks were burnt completely. Soon after this mishap, the Union Ministry of Agriculture was approached by various agencies for compensation to truck owners and fruit growers. Despite lapse of more than four months, no compensation has been paid to the growers who lost 290 truckloads of fruit. Similarly, no compensation has been paid to the truck-owners. The Ministry of Agriculture has to compensate fruit growers and others according to set norms of relief. I would urge the Ministry of Agriculture to compensate

fruit-growers and others and sanction relief immediately according to set norms.

**(ix) Disruption of public life in the capital due to sudden rains on 9th April, 1985 and need to improve drainage system**

SHRI SATYAGOPAL MISRA (Tamluk) : A short spell of rain and storm for a few minutes disrupted the normal public life in the Capital of our country on the 9th April, 1985.

After a long dry period, Delhi had a short spell of rain on the 9th April, 1985. But that brought the city life to a standstill in different parts of Delhi. Some persons were killed and some others were injured as the houses in some areas collapsed. Traffic came to a standstill as broken branches of trees lay strewn across the roads. Some places were water-logged and some places had to face power cuts. It took a long time to clear all these problems.

Under these circumstances, I urge upon the Government to provide proper drainage system in the Capital and to build up a strong permanent machinery which will be capable of dealing with similar types of situations with least delay.

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**DEMANDS FOR GRANTS  
(GENERAL), 1985-86**

12 17 hrs.

[English]

**Ministry of Steel, Mines and Coal**

MR. DEPUTY SPEAKER : The House will now take up discussion and voting on Demand Nos. 83 to 85 relating to the Ministry of Steel, Mines and Coal, for which 6 hours have been allotted.

Hon Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.